

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION -2334**  
ANSWERED ON- 09/08/2023

**MEASURES TAKEN TO COMPLETE THE DELAYED PROJECTS**

**2334. DR. ASHOK KUMAR MITTAL:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the details of the specific measures taken by the Ministry to implement the 407 delayed projects in the road transport and highways sector, as reported in the Government report for February 2023;
- (b) whether targeted actions and resources have been deployed to accelerate the progress of delayed projects as per the report;
- (c) whether the Ministry has taken steps to address the causes of delay and reduce the cost overruns in the delayed projects; and
- (d) the details of the most recent data and what percentage of delayed projects have met their revised completion schedules?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The Ministry actively monitors National Highway (NH) projects in close coordination with project implementing agencies, State Governments, contractors/developers. Periodic review meetings are held at various levels. Main causes for delay are land acquisition issues, forest and environmental clearances at various levels, availability of aggregate and soil/ fly ash etc. The Government has taken several measures to avoid or reduce project delays and expedite progress, including streamlining land acquisition & environment clearances, online approval of GAD of Railway ROBs/RUBs, revamping dispute resolution mechanism, premium re-scheduling, one- time fund infusion, improving liquidity of funds available with contractors/developers etc.
- (b) & (c) Yes Sir.
- (d) As on June 2023, about 18% of the projects considered as delayed in February 2023, have attained various stages of completion.

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